

**आयकर अपीलिय अधिकरण "ए" न्यायपीठ पुणे में ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE**

**(Through Virtual Court)**

**BEFORE SHRI R.S. SYAL, VICE PRESIDENT**  
**AND**  
**SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1 & 2	536 & 537/PUN/2019	Om Mangal Karyalaya & Garden, Opp. Nagarjuna School, New Kautha Road, Nanded  PAN : AADFO1582C	ACIT, Nanded Circle, Nanded	2013-14 & 2014-15
3	2740/PUN/2016	D.Y. Patil Education Society, E Ward, Kasaba Bawada, Kolhapur – 416003  PAN : AAATD8919M	DCIT, Central Circle, Kolhapur	2008-09
4	95/PUN/2019	Shri Abhishek Suketu Jhaveri, C/o R.C. Reshamwala & Co., Chartered Accountants, 323, Varma Chambers, 11 Homji Street Fort, Mumbai-400001  PAN : AFEPJ1695R	ACIT, Central Circle-1, Aurangabad	2011-12
5	950/PUN/2017	M/s. Rajendra M. Developers and Builders Pvt. Ltd., 7, Thakkers, Near Nehru Garden, Nashik-422001  PAN : AAACR2040N	ACIT, (CPC), Bangalore	2014-15
6	175/PUN/2019	M/s. Annapurna Cotex Pvt. Ltd., Plot No. E-26, Unit No. A-1, Flat No. 201, Millennium Park, Chikalhana MIDC, Aurangabad  PAN : AAHCA0876A	DCIT, Circle-1, Aurangabad	2010-11
7	1139/PUN/2018	M/s. Shreeji Developers, Flat No. 601, Shanti Heights, Plot No. 55, Sector 35, Kamothe – 410209  PAN : ACD FS7534G	ITO, Ward-2, New Panvel, Distt.-Raigad	2013-14

Assessee by	Sl. No. 1 & 2 – Shri Deepak Rajee Sl. No. 3, 4, 5, 6 & 7 - None
Revenue by	Sl. No. 1, 2 & 5 - Shri Vitthal Bhosale Sl. No. 3, 6 & 7 – Shri S.P. Walimbe Sl. No. 4 – Shri Deepak Garg
Date of hearing	18-03-2021
Date of pronouncement	18-03-2021

## **आदेश / ORDER**

These seven appeals by different assesseees for the different assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR has no objection in case all the assesseees wish to withdraw the appeals.

4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 18<sup>th</sup> March, 2021.

Sd/-  
(R.S. Syal)  
VICE PRESIDENT

Sd/-  
(S.S. Viswanethra Ravi)  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 18<sup>th</sup> March, 2021.

RK

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,  
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.  
//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune